

T. 14, to the farmers for intensive cultivation and if so, the steps being taken for the supply of spare parts of the tractors by some Government marketing agencies ;

(b) whether, any such DT 14 tractors or any other variety of tractors have been supplied in Madhepura sub-division Saharsa District of Bihar State and if so, the total number thereof from 1967 onwards, year-wise and month-wise ; and

(c) whether any such mechanic for the repair of the tractors has been provided and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) to (c). The required information is being collected from the Bihar State Agro-Industries Development Corporation and will be laid on the Table of the Sabha when received.

Recruitment of Junior Accountants in Department of Agriculture

3019. SHRI C. P. SHAILANI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Department of Agriculture has selected about 20-Junior Accountants from amongst the U. D. Cs. of C. S. C. S. on deputation transfer basis ;

(b) whether no reservation/preference was given to the Scheduled Caste/Scheduled Tribe candidates, although para 8 of the application form has specifically asked that whether the candidate belongs to any of the above community ;

(c) whether a good number of candidates of Scheduled Castes/Scheduled Tribes applied for the said post, but none of them has been selected ; if so, under what terms and conditions none of them has been selected ; and

(d) whether the entire roster for the posts of Junior Accountants has been raised ignoring the constitutional claim of SC/ST

candidates and if so, whether Government propose to scrap the panel ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) A panel of twenty two Upper Division Clerks of C. S. C. S. has been drawn for appointment as Junior Accountants on transfer/transfer on deputation in the Department of Agriculture.

(b) The existing orders of communal representation do not provide for reservation for Scheduled Caste/Scheduled Tribe candidates when posts are filled up by transfer/transfer on deputation.

(c) Six candidates belonging to Scheduled Castes/Scheduled Tribes communities applied for the post. Out of these, three have been included in the panels.

(d) Does not arise in view of (b) above.

Extension of E. S. I. Scheme

3020. SHRI S. M. BANERJEE : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Employees State Insurance scheme is likely to be introduced to such cities where it is not in existence now ;

(b) if so, the names of those cities ; and

(c) the dates from which the scheme is likely to be implemented ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) Yes.

(b) and (c). It is proposed to implement the Scheme in the areas mentioned in the enclosed statement during the year 1971-1972. The actual implementation of the Scheme in new areas depends upon the completion of medical arrangements and fixation of target dates by the State Governments concerned. No firm date has yet been fixed.